

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3487
ANSWERED ON 17/12/2024**

AMENITIES TO HOUSELESS PEOPLE IN RURAL AREAS

3487. DR. PRABHA MALLIKARJUN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved the target to provide a pucca house with all amenities to all houseless people in rural areas by 2024 under the Pradhan Mantri Awas Yojana Gramin (PMAY-G);**
- (b) the details of the criteria for selecting beneficiaries along with the details of finances provided by the Government under PMAY-G;**
- (c) the number of households benefited under PMAY-G in Davanagere so far; and**
- (d) the details of number of beneficiaries targeted for the current financial year?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24 and all houses have been sanctioned and 2.68 crore houses have been completed against this target as of 13.12.2024. The Government of India has approved implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to construct 2 crore additional houses.

(b): Under PMAY-G, the universe of eligible beneficiaries includes all the houseless and households living in zero, one or two rooms

with kutcha wall and kutcha roof (kutcha houses) as per Socio-Economic Caste Census (SECC) 2011 & Awaas+, 2018 survey data. The beneficiaries are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under SECC 2011. These parameters/criteria are applied both on SECC 2011 and Awaas+, 2018 survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter to arrive at the final list of eligible beneficiaries. In addition, the Government of India has provided approval for updating the Awaas + list for identifying additional eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Government of India, Awaas + 2024 Mobile App has already been launched on 17.09.2024 for conducting the survey.

Under the PMAY-G, the beneficiaries are provided financial assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in the North-Eastern Region States and 2 Hill States (Himachal Pradesh and Uttarakhand) and Union Territories of Jammu and Kashmir and Ladakh. In addition to this, assistance of Rs.12,000/- is also extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates (approximately Rs. 27,000) to a PMAY-G beneficiary for construction of his /her house in convergence with MGNREGS. The PMAY-G households are also provided water, Liquefied Petroleum Gas (LPG), and electricity connections in convergence with other relevant schemes.

(c): Under the PMAY-G, houses have been sanctioned to 10,336 beneficiaries and 5,100 houses have been completed in the Davanagere district of Karnataka, as of 13.12.2024.

(d): The target for FY 2024-25 is completion of 40 lakh houses under the PMAY-G. As of 13.12.2024, target of 37.80 lakh houses have been allocated to the States and the States have given sanctions to 27.63 lakh beneficiaries.
